

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 4508/2025

BHAGWANDEEN

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

Date : 12-01-2026 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Sk Warish Ali, Adv.
Mr. Pawan Kumar Shukla, Adv.
Mr. Raj Singh Rana, AOR

For Respondent(s) :

Mr. Yasharth Kant, AOR
Ms. Sonal Kushwah, Adv.
Ms. Sanjana Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent has filed counter affidavit.

As per office report, digitized copies of the High Court and Trial Court records alongwith English translations have been received and the same has already been provided to the learned counsels for the parties.

Being complete matter, list the same before the Hon'ble Court.

Copy of this Record of Proceedings be furnished to the concerned learned Advocate-on-Record for information and compliance.

MASHROOR ALAM KHAN
Registrar